

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **MAGNUM SUPER DISTRIBUTORS INDIA
PVT. LTD.**

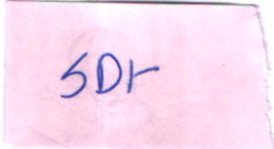
v/s.

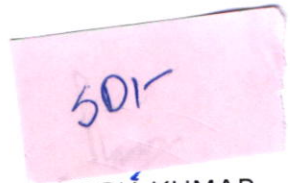
RELIANCE COMMUNICATIONS INFRASTRUCTURE LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
26. CP (IB)-1717/I&BC/(MB/2017

On the Withdrawal Memo filed by the Petitioner, this Company
Petition is dismissed as withdrawn.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)

Encls : Withdrawal Memo